

Central Administrative Tribunal, Lucknow Bench, Lucknow

C.C.P. No. 79/08

In O.A.501/07

This the 3rd day of June, 2009

Hon'ble Mr. M. Kanthaiah, Member (J)  
Hon'ble Dr. A. K. Mishra, Member (A)

Ram Singh aged about 60 Years/(D.O.B.+30/1/1948)Ex-Hospital attendant under the Respondent S/O Late Gajodhar R/O village & post Amaura Kalan District Lucknow.

Applicant.

By Advocate: Sri A.C Misra

Versus

1. Sri Chottee Ram, the Divisional Railway Manager N.R.Lucknow..
2. Sri D.S.Shukla, Chief Medical Supdt., N.R. Indaure hospital, Charbagh, Lucknow..

Respondents.

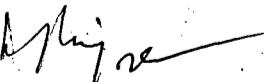
By Advocate: Sri B.B.Tripathi for Sri M.K.Singh

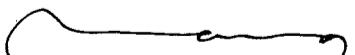
ORDER (ORAL)

By Hon'ble M. Kanthaiah, Member (J)

Sri B.B.Tripathi appearing for Sri M.K.Singh, counsel for respondents submits that Sri M.K.Singh has filed vakalatnama on behalf of respondents.

2. The respondents have filed compliance report along with order dated 12.1.2009 (Annexure C-1) stating that in pursuance of the direction of this Tribunal dated 7.1.2008, authorities have considered the claim of the applicant for change of date of birth and passed the reasoned order. Thus, the respondents have complied the direction of this Tribunal. If the applicant is aggrieved with such order, if any, he is at liberty to file fresh O.A. With liberty to file fresh O.A., CCP is dismissed. Notices are discharged.

  
(A.K.Mishra)  
Member (A)

  
(M. Kanthaiah)  
Member (J) 03.06.09

HLS/-